

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/632/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Bhagvath Krishnan,
Renuathy's
Suganya,
for (Mr. Srinath Sridharan).

Counsel for Financial
Creditors,
[Signature]

Geethanjali T
Aiyar & Dolia.

Respondent

[Signature]

ORDER

Counsels representing both the parties are present and stated that the efforts made by the respondent/corporate debtor for selling the property of the company for the purpose of paying the amount claimed by the petitioner is in progress. Counsel for respondent prayed for time to make submissions in this regard. Time is extended at request with a direction to both the counsels to make submissions on the next date of hearing, if the arrangement fails. Put up on 11.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)